

1	2	3
Motor Vehicles	1	-
SUB TOTAL	3,755	303.37
Other Assets	-	1479.01#
GRAND TOTAL of Property Plant & Equipment	1,03,143	3990.12

* Land assets amounting to ₹6,201 crore have been transferred to Assets held for sale in the FY 2019-20 and not included in the value of Free Hold land above.

For MTNL, the value of all other assets is clubbed together.

Disinvestment of BSNL and MTNL

1288. SHRI KUMAR KETKAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government has disinvested the land holding of BSNL and MTNL under the Ministry/Department of Telecommunications since 2014;

(b) the list of properties according to State and location, type of property, type of transaction, brief description, actual value and value it was sold for and the details of the sale/lease including the buyer/leaser, amount, date and authority conducting the commercial transaction;

(c) Government's policy for commercialisation or sale/auction/lease of land owned by Ministry/DOT; and

(d) at present who is the competent authority in the Ministry administering these properties under the ownership of the Ministry/ DOT?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) The Government has not disinvested any land holding of BSNL and MTNL under Ministry/DoT since 2014.

(b) Nil in view of (a) above.

(c) and (d) The process and guidelines for monetization of assets are based on Department of Investment and Public Asset Management (DIPAM) guidelines notified *vide* their O.M No. 3/3/2018/DIPAM-II dated 08.03.2019 (Information is available at https://dipam.Kov.in/sites/default/files/Asset%20Monetisation%20Procedure%20and%20Mecnanism_0.pdf) wherein Alternate Mechanism (AM) of group of ministers has been delegated powers to grant approval for disposal of assets.